

No. 25/02/2020-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi-110003
Dated, the 07 September, 2020

ORDER:

Order No. 25/02/2020-NCLT dated 13th August, 2020 issued by this office regarding filing of default record from the Information Utility along with new petitions filed under section 7 of the Insolvency and Bankruptcy Code 2016 and in the cases pending for admission under the aforesaid section of the IBC 2016, stands withdrawn.

This issues with the approval of Hon'ble Acting President.


(Shiv Ram Barwa)
Registrar

Copy to:-

1. PS to Hon'ble Acting President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers and officials of National Company Law Tribunal, Principal Bench, New Delhi, Ahmedabad, Allahabad, Amaravati, Bengaluru, Chandigarh, Chennai, Cuttack, Guwahati, Hyderabad, Indore, Jaipur, Kochi, Kolkata and Mumbai Benches.
4. PS to Joint Secretary (Shri Gyaneshwar Kumar Singh), Ministry of Corporate Affairs, New Delhi.
5. President/Secretary, NCLT Bar Association, New Delhi.
6. Bar Council, New Delhi/Mumbai.
7. The Institute of Company Secretaries of India, ICSI House, 22 Institutional Area, Lodhi Road, New Delhi-110003.
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Cost Accountants of India, IMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003.
10. Corporate Law Adviser, 158 Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd, 59/32, New Rohtak Road, Delhi.
12. All India Reporter Pvt. Ltd, 31-D, 'B' Block, Delhi High Court, New Delhi.
13. NCLT Website/Notice Board.